

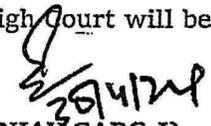
**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**

**ORDER**

In view of request received from Ms. Shefali Barnala Tandon (DHJS), Secretary, Judicial Services Association of Delhi, Sh. Virender Kumar Kharta, ASJ (FTC)-02, Central District, Tis Hazari Court, Delhi, is hereby appointed as Nodal Officer to facilitate Medical Assistance to all the Judicial Officers of Central District, Tis Hazari Courts, Delhi and their dependent family members.

Sh. Ajay Mehrol, Sr. Account Officer/DDO, (Mobile.No.8744027828) Central District, Tis Hazari Court and Sh. Ashish Massey, Judicial Assistant, Emp.Code:-12839, (Mobile.No.9818988414), Protocol Branch, Central District, Tis Hazari Court, Delhi, are nominated to assist the Nodal Officer for the said purpose accordingly.

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.

  
(SANJAY GARG-I)

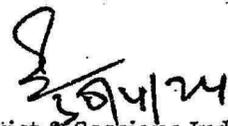
Principal District & Sessions Judge (HQs)  
Delhi

No. 29014-29204 F.1(3)/Gaz/2024

Dated 30 APR 2024

**Copy forwarded for information & necessary action to:-**

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge, West, THC, Delhi.
3. Ms. Shefali Barnala Tandon (DHJS), Secretary, Judicial Services Association of Delhi, THC, Delhi.
4. All the Judicial Officers of Central District, Tis Hazari Courts, Delhi.
5. The Concerned Officers/Officials.
6. All the Branch In-Charge/DDO of Central District, Tis Hazari Courts, Delhi.
7. The PS to the undersigned.
8. The Website Committee (English/Hindi), THC, Delhi.
9. The R&I Branch (Central) for uploading on LAYERS.

  
Principal District & Sessions Judge (HQs)  
Delhi